

Arrangements for Recruitment and Training of Girl Guides for ASIA'72

1669. SHRI BHOLA MANJHI: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether any arrangements were made by Government for recruitment and training of Girl Guides for ASIA'72; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) The Asian Fair Organisation decided to arrange for recruitment of girl guides centrally, give them a general course of training, and make their services available to the different participants in the Fair. This scheme has been satisfactorily implemented. The girls were recruited after inviting applications through open advertisements. Out of 707 girls interviewed, 292 girls were selected. All the selected girls (except 28 who did not join) underwent a training course organised by the Indian Institute of Foreign Trade for a period of 16 days. The emoluments of the girls which are paid by the participants are also uniform. They are Rs. 350 p.m. during the training period; Rs. 750 p.m. during their posting as girl guides.

Re-employment of Members of Central Board of Excise and Customs

1670. SHRI K. SURYANARAYANA: Will the Minister of FINANCE be pleased to state:

(a) whether some Members of the Central Board of Excise and Customs in his Ministry who were due to retire during 1972-73 are being given extension of service or being re-employed, if so, their particulars;

(b) the number out of them who have been refused leave preparatory to retirement as a first step towards their re-employment or retirement;

(c) whether some retired officers of the Board are also being re-employed, if so, against which posts and for what duration; and

(d) whether no suitable officers in the regular Central Customs and Excise Services are available to man these posts which are being offered to super-annuated officers?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) There is only one case, namely that of the Member, Central Excise who retired from service on 16-11-1972 (Afternoon) and whose employment as an Officer on Special Duty is currently under consideration.

(b) NIL.

(c) There is no such case

(d) In the case referred to in (a) above, the officer has been the Department's representative on the Central Excise Self Removal Procedure (Review) Committee since its inception last year. The Committee is required to submit its report by 30-9-1973, and it was felt that there would be distinct advantage in the continued representation on the Committee of the same senior officer.

Foreign Enquiries regarding Leather Goods

1672. SHRI K. M. MADHUKAR: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether exports of leather goods declined considerably in last two years;

(b) if so, the extent thereof and the reasons therefor; and

(c) whether 290 foreign enquiries were made for leather goods and, if so, the manner in which Government dealt with them?